<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 292 of 2017 & IA NO. 754 OF 2017

Dated: 25th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of: M/s Hindalco Industries Limited Vs. Uttar Pradesh Power Corporation Ltd. & Ors.				Appellant(s) Respondent(s)
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Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr. Adv. Mr. Syed Shahid Husain	Rizvi	
Counsel for the Respondent(s)	:	Mr. C. K. Rai Mr. Umesh Prasad for R-	1	
		Mr. Amit Kapur Mr. Vishal Anand Mr. Akshat Jain Ms. Aparajita Upadhyay f	or R-2	2

<u>ORDER</u>

Admit. Mr. C.K. Rai appears on behalf of Respondent No.1 and Mr. Amit Kapur appears on behalf of Respondent No.2.

List the I.A. No. 754 of 2017 (Appln. for stay) for hearing on <u>10.10.2017</u>. In the meantime, learned counsel for the respondents may file reply to the I.A. on or before 03.10.2017 after serving copy on the other side.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson